

an>

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2015. (substitution of new section 304A)

(Substitution of new sections for section 304A)

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRI JAGDAMBIKA PAL : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No.28 – Shri Prem Das Rai – Not present.

Item No.29 – Shri Gopal Chinayya Shetty.

15.35 ½ hrs